

Setting up disaster management cells in major cities

1762. SHRI C. RAMACHANDRAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has set up any disaster management cells in the major cities of the country to handle both natural and man made calamities like terrorists attacks, traffic accidents, building collapse, floods, earth quakes *etc.*;

(b) if so, how many have been set up so far and whether the performance of these cells are being monitored;

(c) if so, whether steps have been taken to plug the loopholes, if any;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (e) Information regarding setting up of disaster management cells in major cities for handling natural and man made calamities is being collected and will be laid on the table of the House.

Delhi becoming capital of crime

†1763. SHRI Y. P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi has become the capital of crime;

(b) whether the incidents of murder, looting, rape have risen in the last few months; and

(c) the district-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) and (b) It is not correct as the crime cases reported during 2008 (between 1st January, 2008 and 30th November, 2008) has registered 12.78% decline in comparison to the cases reported during the corresponding period in 2007. As per the Crime in India-2006 published by National Crime Records Bureau (NCRB), Delhi stands 12th amongst 35 Cities in India having population for more than 10 lacs. A comparison of the cases of crime reported under crime-heads dacoity, robbery, rape and murder during 2008 (between 1st January and 30th November, 2008) and during corresponding period in 2007 is given below:—

Crime Head	1st January to 30th November, 2007	1st January to 30th November, 2008
Dacoity	32	21
Robbery	505	478
Murder	453	505
Rape	580	446

The above Table shows that all cases of crime reported under various crime-heads have registered a decline except murder.

†Original notice of the question was received in Hindi.

(c) Details are given in the Statement.

Statement

*District-wise details of crimes commissioned such as
Dacoity, Murder, Robbery and Rape etc.*

District/Unit	Dacoity		Murder		Robbery		Rape	
	2007	2008	2007	2008	2007	2008	2007	2008
North	5	1	20	25	29	52	32	20
North- West	2	3	49	49	53	66	47	56
Outer	4	5	83	68	73	40	100	58
Central	1	0	37	32	27	29	26	29
New Delhi	1	0	4	8	21	10	7	3
East	7	5	32	45	87	74	73	65
North-East	1	0	61	84	50	40	87	32
South	3	1	25	32	25	39	43	35
South-East	1	1	44	60	58	55	53	58
South-West	3	2	40	55	35	35	33	37
West	3	2	54	39	40	34	76	53
IGIA 0	0	1	1	6	3	0	0	
DRP 0	1	3	6	1	1	3	0	
Special Cell	1	0	0	0	0	0	0	0
Crime	0	0	0	1	0	0	0	0
Total	32	21	453	505	505	478	580	446

Sources of arms and ammunitions of Naxal/Maoists

1764. SHRI MOINUL HASSAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are sources of Naxal/Maoists procuring arms and ammunitions; and

(b) to what extent the foreign forces involvement in helping Naxal/Maoists in the country is estimated and the channels established by them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) As per information available naxalites primarily get a substantial bulk of their weapons by looting. They also get them from illicit weapon manufacturing units. There is information to indicate that naxalites are procuring arms and ammunition from hostile agencies including some foreign agencies.